

**INCOME TAX APPELLATE TRIBUNAL, COCHIN**

**CAUSE LIST OF DB BENCH FOR 12-JUNE-2026 (FRIDAY)**

**BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT  
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER**

**IN COURT ROOM 1**

**VIRTUAL HEARING AT 12:30 PM, MEETING ID: 26478966560**

*Pass word  
Court 1*

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	SA 97/COCH/2025	2013-14	[A] PHILIP MULAKKAL	
2	SA 99/COCH/2025	2010-11	[A] RAJEEV KAVANAL	
3	SA 100/COCH/2025	2013-2014	[A] ARJUNA NATURAL EXTRACTS LTD	
4	SA 101/COCH/2025	2017-18	[A] GANESAN SIVANKUMAR	
5	SA 102/COCH/2025	2020-21	[A] SHALOM CHARITABLE MINISTRIES OF INDIA	
6	SA 1/COCH/2026	2023-24	[A] PATTAMBI SERVICE CO-OPERATIVE BANK LIMITED	
7	SA 103/COCH/2025	2016-17	[A] PATTAMBI SERVICE CO-OPERATIVE BANK LIMITED	
8	SA 104/COCH/2025	2017-18	[A] PATTAMBI SERVICE CO-OPERATIVE BANK LIMITED	
9	SA 105/COCH/2025	2020-21	[A] PATTAMBI SERVICE CO-OPERATIVE BANK LIMITED	
10	SA 106/COCH/2025	2021-22	[A] PATTAMBI SERVICE CO-OPERATIVE BANK LIMITED	
11	SA 107/COCH/2025	2022-23	[A] PATTAMBI SERVICE CO-OPERATIVE BANK LIMITED	
12	SA 108/COCH/2025	2015-16	[A] SUSHILKUMAR KARUNAKARAN MARANAYIL	
13	SA 109/COCH/2025	2020-21	[A] POONAKKUDY ALIYAR SHIHAB	
14	SA 110/COCH/2025	2014-2015	[A] BRIJESH MUTHALAMKUNNATH	
15	SA 111/COCH/2025	2013-14	[A] BRIJESH MUTHALAMKUNNATH	
16	SA 112/COCH/2025	2010-11	[A] CHALAKUDY TOWN COOPERATIVE BANK LTD.NO.R.928.	
17	SA 113/COCH/2025	2018-19	[A] THE KERALA STATE FINANCIAL ENTERPRISES LIMITED	
18	SA 114/COCH/2025	2022-23	[A] THE KERALA STATE FINANCIAL ENTERPRISES LIMITED	
19	SA 2/COCH/2026	2019-20	[A] POLPULLY AGRICULTURAL IMPROVEMENT CO-OPERATIVE SOCIETY LTD	
20	SA 3/COCH/2026	2015-16	[A] BINU JOY KONDODY	

*Nikhil*  
**Assistant Registrar**  
05-Jun-2026